

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).12870/2005

(From the judgement and order dated 17/05/2005 in CMWP No. 32321/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV KUMARI DEVI

Petitioner(s)

VERSUS

KHATOON BIBI AND ORS.

Respondent(s)

(With appln.(s) for exemption from filing O.T. and with prayer for interim relief)

Date: 27/06/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI
HON'BLE MR. JUSTICE S.H. KAPADIA
(VACATION BENCH)

For Petitioner(s)

Mr.A.K.Misra, Adv.
Mr.K.K.Tyagi, Adv.
Mr.I.Ahmad, Adv.
Mr. P. Narasimhan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on Special Leave Petition as well as on application for stay returnable on

Monday, i.e., 04.07.2005.

In addition to ordinary mode of service, dasti service is also permitted.

(Satish K. Yadav)

Court Master

(Vijay Aggarwal)

Court Master